CENTRAL ADMINISTRATIVE TRIBUNAL CHENNAI BENCH

MA/310/00738/2019 & CP/310/00041/2019 in OA/310/00895/2015 Dated Monday the 16th day of March Two Thousand Twenty

CORAM : HON'BLE MR. P. MADHAVAN, Member (J) HON'BLE MR. T. JACOB, Member (A)

K. Hemavathy, W/o. Subramani, No. 124/68, Vanniyar Street, Choolaimedu, Chennai 600094.

....Applicant/Applicant

By Advocate M/s. R. Malaichamy

Vs

1.Shri. C. Viswanath,
The Secretary,
Ministry of Personnel, Public Grievances and Pensions,
Department of Pensions and Pensioners Welfare,
3rd Floor, Lok Nayak Bhavan,
Khan Market, New Delhi 110003.

2.Shri. A. N. Nanda, The Secretary, Department of Posts, Sansad Marg, Dak Bhavan, New Delhi 110001.

3.Shri. Sampath, The Chief Postmaster General, Tamil Nadu Circle, Anna Salai, Chennai 600002.

4.Mr. Mohan Rangam, Senior Superintedent, Railway Mail Service, Chennai Sorting Division, Chennai 600008.

2

5.Mr. Santhanaraj, Head Record Officer, Chennai Sorting Division, Chennai 600008.

....Respondents/Respondents

By Advocate Mr. R. S. Krishnaswamy (R1-R5)

ORAL ORDER

(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))

This CP is filed by the applicant against the respondents in OA 895/2015 alleging wilful disobedience of the order of this Tribunal dt. 26.10.2016. Notice was issued to the respondents.

- 2. When the matter is taken up for consideration, learned counsel for the CP applicant submits that the order of this Tribunal has been complied with and the applicant has received the benefits. A copy of the order dt. 28.02.2020 is produced which is taken on record. He submits that the CP could be closed.
- 3. In view of the above, CP is closed. Notices discharged. Consequently, MA 738/2019 stands closed.

(T.Jacob) (P. Madhavan)
Member(A) Member(J)
16.03.2020

SKSI